

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/142/CAA/2017
NAME OF THE TRANSFEROR1 & 2 : ASAP INFO SYSTEMS PVT LTD
NICHEPRO TECHNOLOGIES PVT LTD
NAME OF THE TRANSFEREE : TEAM LEASE STAFFING SERVICES PVT LTD
(TRANSFEREE COMPANY AT MUMBAI)
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1) K. RAMKANY
G. V. MOHAN KUMAR

Counsel for Petitioner

G. V. Mohan Kumar

2) K. MANIVANNAN

AR for OL

ORDER

Counsel for petitioner present. Representative of the Official Liquidator present.

Heard the submissions. Order is reserved.

— sel —
S Vijayaraghavan
Member (Technical)

— sel —
K Anantha Padmanabha Swamy
Member (Judicial)